

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: WINSOME DIAMONDS AND JEWELLERY LIMITED Date of Commencement of Liquidation: 01-09-2020; List of Stakeholders as on Date: 01-09-2020; Name of IP: Mr. Amit Gupta; Last 5 digit of registration number: 10040

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	14	126352043592.93	13	87110668539	0	38220704138	1020670916	<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	7	39867502372.00	5	39528576294	0	163051338	175874740	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	77326682.00	5	41717125.35	0	315236.65	35294320	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		30	166296872646.93	23	126680961958.35	0	38384070712.65	1231839976	